

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Civil Appeal No(s). 9121-9122/2014

CHHANNU LAL (DECEASED) THR LRS

Appellant(s)

VERSUS

LAXMI NARAIN (DECEASED) THR LRS & ORS.

Respondent(s)

(only FOR I/A FOR SUBSTITUTED SERVICE i.e. IA No. 55636/2016)

Date : 27-11-2017 These matters were called on for hearing today.

For Appellant(s) Ms. Udita Singh, Adv.
For Mr. Lakshmi Raman Singh, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

I.A for substituted service is allowed.

Registry to issue fresh notice for publication in the
newspaper as mentioned in letter dated 16.11.2017.

List the matters again on 24.1.2018.

SANJAY PARIHAR
Registrar

KS